

(b) The feasibility of providing an additional compartment of inter class is under examination.

#### TELEGRAPH AND TELEPHONE FACILITIES IN HYDERABAD

534. **Shri H. G. Vaishnav:** Will the Minister of Communications be pleased to state the District and Taluq headquarters in the Hyderabad State in which Government propose to increase telegraph and telephone facilities in 1953-54?

The Deputy Minister of Communications (Shri Raj Bahadur): A statement has been placed on the Table of the House. [See Appendix V, annexure No. 22.]

#### ALLOTMENT OF WAGONS FOR SUGAR

535. **Shri Gidwani:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the sugar Mills did not utilize a number of wagons allotted to them for the despatch of sugar to Bombay and Delhi Area?

(b) What were the names of the defaulting mills?

(c) What action is proposed to be taken against them?

The Minister of Food and Agriculture (Shri Kidwai): (a) to (c). The following mills were not able to use all the wagons allotted to them for special movement to Bombay and Delhi:—

- (i) Simbhaoli Sugar Mills, Simbhaoli.
- (ii) Modi Sugar Mills Ltd., Modinagar.
- (iii) R. B. Narain Singh Sugar Mills Ltd., Lhaksar.

(iv) Raza Sugar Co. Ltd., Rampur.

(v) Buland Sugar Co. Ltd., Rampur.

(vi) Upper Ganges Sugar Mills, Seohara.

(vii) Lakshmi Sugar & Oil Mills Ltd., Hardoi.

(viii) Ram Luxman Sugar Mills Ltd., Mohiuddinpur.

This did not, however, affect the plan for moving increased quantities of sugar to the said markets as the unutilised wagon quota was used for despatch of sugar, released out of the reserved stocks to the State Governments for distribution through fair price/ration shops.

Enquiries made revealed that the full quota of wagons was not utilised by the above mills due to bad weather conditions, cancellation of orders by the purchasers, etc., and as such, no action could obviously be taken against the factories.

#### SUBURBAN TRAINS

536. **Shri Gidwani:** Will the Minister of Railways be pleased to state:

(a) whether Government have received a representation that first class compartments should be eliminated from suburban trains and second class compartments substituted; and

(b) if so, what action has been taken on that representation?

The Deputy Minister of Railways and Transport (Shri Alagesam): (a) Yes, Sir.

(b) The question is under examination.